

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1052

ANSWERED ON:11.12.2013

MODEL SCHOOLS

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to continue the sharing pattern of costs between the Union and State Governments for setting up of 6,000 model schools at block level;
- (b) if so, the details thereof including the present status of setting up of model schools under the Public-Private Partnership (PPP) model;
- (c) the number of proposals received from the States/UTs for setting up of such schools during the last three years and the current year along with the action taken thereon including the number and locations of such schools which have since become functional, State-wise;
- (d) the locations identified for setting up of such schools and the financial assistance provided for the purpose during the above period, State-wise; and
- (e) the time by which the proposed model schools including under PPP mode are likely to be setup?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) and (b): The Model School Scheme envisages the setting up of 6,000 model schools at the rate of one school per block as the benchmark of excellence. The scheme has two modes of implementation, viz

- (i) setting up of 3,500 model schools in educationally backward blocks (EBBs) through State/UT Governments; and
- (ii) the remaining 2,500 model schools under Public-Private Partnership (PPP) mode in blocks which are not educationally backward. Under the State sector component of the scheme, the sharing of funds between Centre and States was on 75:25 basis during the 11th Five Year Plan period and the sharing pattern during the 12th Plan period is on 50:50 basis between Centre and State Governments. The sharing pattern is 90:10 for special category States and for upgraded Ashram schools in all States for both 11th and 12th Five Year Plan period.

Under the Public Private Partnership (PPP) component of the Model School Scheme, Request for Qualification (RFQ) were invited to pre-qualify private entities for awarding 50 model schools on PPP mode in pilot phase of the scheme. Subsequent to the RFQ, 65 private entities were shortlisted and 41 blocks were selected in the pilot phase for award of model schools. Bids have been received from eligible private entities. Further, applications have been received for pre-qualifying private entities for the award of 150 model schools in the next round.

(c): The State wise details of proposals received and Model schools functional under the State sector component of the scheme during the last three years and current year is at Annexure-1.

(d) : The Model School Scheme envisages setting up of 3500 model schools in educationally backward blocks at the rate of one school per block and 2500 schools in non-educationally backward blocks at the rate of one school per block under PPP component of the scheme. The details of the State-wise financial assistance provided during the above period under State sector component of the scheme are at Annexure-II.

(e): Under State sector component of the scheme, the approval of Model Schools depends on the receipt of viable proposals from the State Governments/Union Territory Administrations. Under the Public-Private Partnership (PPP) mode of the scheme, setting up of model schools depends on the interest shown by private entities.